

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) No. 101 of 2019**

**IN THE MATTER OF:**

**Venkatesh Koravadi.**

**...Appellant**

**Versus**

**Viney Kaushal & Ors.**

**...Respondents**

**Present:**

**For Appellant:- Mr. Antony R. Julian, Advocates.**

**For Respondent:-Mr. Madhu N. Rao, Advocate for R. 1-3.**

**Mr. George Pothan, Advocate for R. 4-9**

**Mr. Raghenth Basant amd Raghav M., Advocates for R. 5-8**

**O R D E R**

**20.02.2020** Heard learned counsel for the both sides.

**Judgement reserved.**

**[Justice Jarat Kumar Jain]  
Member (Judicial)**

**[Mr. Balvinder Singh]  
Member (Technical)**

**[Shreesha Merla]  
Member (Technical)**